

Sixteenth Lok Sabha

an>

Title : Regarding non - implementation of the provisions of Andhra Pradesh Reorganisations Act, 2014 by the Union Government.

THE MINISTER OF CHEMICALS AND FERTILIZERS AND MINISTER OF PARLIAMENTARY AFFAIRS (SHRI ANANTHKUMAR): Madam Speaker, through you, I want to request all the hon. TDP Members, under the leadership of Shri Chandrababu Naidu *garu*, from Andhra Pradesh that their demand regarding various developmental activities of Andhra Pradesh are very sensitive.

I want to request my friends, through you, Madam, that the hon. Prime Minister and the Government of India are very sensitive about the development of Andhra Pradesh. ... *(Interruptions)* Therefore, the matters that they are raising will be looked into. ... *(Interruptions)*

Now, we are going to discuss another very important item, that is, Motion of Thanks on the President's Address. ... *(Interruptions)* I would request all our friends from the Telugu Desam Party, YSRCP as well as our friends from the Trinamool Congress and the BJD to cooperate and see that the whole day today and even by sitting late at night we shall transact the business and unanimously pass the Motion of Thanks on the President's Address for his Address to the Joint Session of the House. ... *(Interruptions)*

HON. SPEAKER: Please go to your seats.

... *(Interruptions)*

HON. SPEAKER: We have to start the discussion.

... (*Interruptions*)

HON. SPEAKER: I am requesting all of you.

... (*Interruptions*)

HON. SPEAKER: Please go to your seats.

... (*Interruptions*)

THE MINISTER OF CHEMICALS AND FERTILIZERS AND MINISTER OF PARLIAMENTARY AFFAIRS (SHRI ANANTHKUMAR) : Madam Speaker, our Member, Shri Rakesh Singh, is ready to move the Motion of Thanks. ... (*Interruptions*) I am requesting all of them to cooperate. ... (*Interruptions*)

HON. SPEAKER: No, nothing will go on record.

...(Interruptions)*

HON. SPEAKER: I am requesting all of you to please cooperate. राष्ट्रपति अभिभाषण पर चर्चा करना है।

... (*Interruptions*)

HON. SPEAKER: Please cooperate and go back to your seats.

... (*Interruptions*)

HON. SPEAKER: I am requesting all of you.

... (*Interruptions*)

THE MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS AND MINISTER OF STATE IN THE MINISTRY OF WATER RESOURCES, RIVER DEVELOPMENT AND GANGA REJUVENATION (SHRI ARJUN RAM MEGHWAL): Hon. Deputy-Speaker, Sir, the hon. Finance Minister wants to say something regarding the issue concerning Andhra Pradesh.

THE MINISTER OF FINANCE AND MINISTER OF CORPORATE AFFAIRS (SHRI ARUN JAITLEY): Sir, my hon. Friends from Andhra Pradesh have been raising this issue with regard to the Special Package for Andhra Pradesh. I have earlier also said that the Central Government is completely committed to the package.

Let me just acquaint them ... (*Interruptions*)

SHRI JAYADEV GALLA (GUNTUR): There is nothing in the Budget in this regard ... (*Interruptions*)

SHRI ARUN JAITLEY: Two years ago, the package had been announced; and the package itself involve that as a Special Category State, you get 90:10 from the Centre in terms of Central Sector Schemes and the normal States will get 60:40. The difference is 30 per cent. So, the State had suggested that this 30 per cent for five years should be given by way of Externally Aided Programmes. Now, these Externally Aided Projects have to be cleared by the external agencies, which takes time.

So, now, the State has made a proposal that instead of Externally Aided Projects, it should be done from NABARD. There is some issue with regard to in whose fiscal deficit that will go. So, in order to get out of that situation, I have had a discussion with the friends from Andhra Pradesh today, and we have asked the Expenditure Secretary to work out the details of an extra budgetary mechanism that the quantum of amount will remain the same, and that assistance, therefore, can be made available to the State in a manner. I think, he has invited

the Finance Secretary of Andhra Pradesh to fix the procedures. Our officers will fix it; and I am sure that this will be done.

As a Centre, let me reassert that whatever is given in the Andhra Pradesh Organisation Act, we stand fully committed to every aspect of it ... (*Interruptions*)

HON. DEPUTY SPEAKER: Now, Dr. P. Venugopal, may continue.

... (*Interruptions*)

* The sign + marked above the name of a Member indicates that the Question was actually asked on the floor of the House by that Member.

* USQ No. 532 was deleted vide Corrigenda to List of Questions issued on 01.02.2018.

* Audited Accounts were laid on the Table on 05.01.2018.

* Not recorded

* Not recorded.

* Not recorded.

* Not recorded.

* Not recorded.

* Speech was laid on the Table

* Speech was laid on the Table

* Speech was laid on the Table

* Speech was laid on the Table.

* Speech was laid on the Table

* Speech was laid on the Table

* Speech was laid on the Table

* Speech was laid on the Table.

* Speech was laid on the Table

* Speech was laid on the Table

* Speech was laid on the Table

* Speech was laid on the Table

* Speech was laid on the Table

* Speech was laid on the Table

* Speech was laid on the Table

* Speech was laid on the Table

* Speech was laid on theTable

* Speech was laid on the Table.

* Speech was laid on theTable

* Speech was laid on the Table

* Speech was laid on the Table

* Speech was laid on the Table

* Speech was laid on the Table

* Speech was laid on the Table.

* Speech was laid on the Table

* *Not recorded*

* *Not recorded*

* *Not recorded*

* Speech was laid on the Table

* Speech was laid on the Table.

* Speech was laid on the Table

* Speech was laid on the Table

* Speech was laid on the Table

* Speech was laid on the Table

* Speech was laid on the Table.

* Speech was laid on the Table.

* Speech was laid on the Table

* Speech was laid on the Table.

* Speech was laid on the Table

* Speech was laid on the Table

* Speech was laid on the Table.

* Speech was laid on the Table.

* Speech was laid on the Table.

* Speech was laid on the Table.

* Expunged as ordered by the Chair.

* Speech was laid on the Table.

* Speech was laid on the Table.

* Speech was laid on the Table

* Speech was laid on the Table.

* Speech was laid on the Table

* Speech was laid on the Table.

* Speech was laid on the Table

* Speech was laid on the Table

* Speech was laid on the Table

* Not recorded.

* Not recorded.

* Not recorded.

* Speech was laid on the Table.

* Speech was laid on the Table.

* Speech was laid on the Table.

* English translation of the speech originally delivered in Tamil.

* Speech was laid on the Table

* Speech was laid on the Table.

* Speech was laid on the Table.

* Speech was laid on the Table

* Not recorded.

* Speech was laid on the Table.

* Speech was laid on the Table.

* Speech was laid on the Table.

* Speech was laid on the Table.

* Speech was laid on the Table..

* Speech was laid on the Table.

* Speech was laid on the Table..

* Speech was laid on the Table

* Speech was laid on the Table.

* Not recorded

* *Not recorded.*

* *Not recorded.*

* English Translation of the speech originally delivered in Tamil.

* *Not recorded.*

* *Not recorded*